## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 113/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE PARTIES: Shri Subhash V. Gandhi

V/s.

M/s. Rajashree Kuries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## **Order**

## C.P. No. 113/397-398/CLB/MAH/2014

- 1. No one appeared from either sides.
- 2. From the record it appears that the Petitioner is not serious in contesting this petition.
- 3. The registry is directed to issue Show Cause Notice and intimate that in case of absence from the hearing this Petition shall be dismissed on the ground of non-prosecution.
- 4. Let this C.P. be fixed for hearing on 11.11.2016

Dated: 03.10.2016

Sd/-

Shri M.K. Shrawat

Member (Judicial)